

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 19<sup>th</sup> January, 2022

**No.HC.VII-100(Pt.-VIII)/2010/** 307 /A### Shri Raktim Duarah, District & Sessions Judge, Nagaon, Assam is **exempted** from attending the online training programme "**National Seminar for Principal District & Sessions Judges on ICT Reforms for Effective Administration of Courts (P-1279)**", to be organised by the National Judicial Academy, Bhopal on 29-01-2022 and 30-01-2022.

**No.HC.VII-100(Pt.-VIII)/2010/** 308 /A### The Hon'ble Gauhati High Court has been pleased to **nominate** the following Judicial Officer to attend the online Training Programme "**National Seminar for Principal District & Sessions Judges on ICT Reforms for Effective Administration of Courts (P-1279)**", to be organised by the National Judicial Academy, Bhopal on 29-01-2022 and 30-01-2022.

Name & Designation of the Officer	Mobile No.	Email ID
Shri Abu Saleh Badrudduza Laskar, District & Sessions Judge, Charaideo, Assam	9435126833	rose.laskar@gmail.com

The nominated officer is to attend the aforesaid virtual training programme accordingly and submit a report after completion of the same.

By order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**No.HC.VII-100(Pt.-VIII)/2010/** 309 - 317 /A Dated:19-01-2022  
Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. Shri R. Duarah, District & Sessions Judge, Nagaon, Assam.
3. Shri Abu Saleh Badrudduza Laskar, District & Sessions Judge, Charaideo, Assam.
4. The Registrar (Vigilance/Admin.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Administrative Officer, Judicial Academy, with a **request to place the letter before the Hon'ble Director, Judicial Academy, Assam.**
7. The Project Manager, Gauhati High Court, Guwahati.  
**(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).**
8. The Private Secretary to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
9. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
19.01.22  
**REGISTRAR(JUDICIAL)**